NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.188/241//HDB/2016
NAME OF THE COMPANY	
	Sri Vijaya Gayathri Cold Storage Private Limited & (04) Others
NAME OF THE PETITIONER(S)	Nelakuditi Hari Krishna
NAME OF THE RESPONDENT(S)	Sri Vijaya Gayathri Cold Storage Private Limited & (04) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. R. Avuler D. V. A. S. Ran Pronend	Advocati	Harbandoholpselv Con G440234074	Dany
		,	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard, Shri V.R.Avula and Mr.DVAS Ravi Prasad, Ld. Counsels for the Petitioner and Shri S.Chidambaram, Ld PCS for the Respondent.

The Ld PCS for the Respondents submits that he is filing Vakalat and also Application for maintainability of Company Petition. The Ld Counsel is directed to file Counter including the issue of maintainability and the Tribunal will be taken up case for final hearing on 20-11-2017.

Case is posted to 20-11-2017.

MEMBER (Judl)